

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 5 of 2016

Dated: 28th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. K.V. Balakrishnan
Mr. K.V. Mohan for R.1

Mr. Anand K. Ganesan for R.2

ORDER

Admit. Issue notice. Mr. K.V. Balakrishnan takes notice on behalf of Respondent No.1 and Mr. Anand K. Ganesan takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 22.02.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 10.03.2016 after serving copy on the other side.

List the matter on **28.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**